

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2233
TO BE ANSWERED ON 29.07.2016

RELEASE OF CENTRAL SHARE UNDER NATIONAL NUTRITION POLICY

2233. SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government is bound to pay its share of 50 per cent of the amount spent by the State Governments on the implementation of National Nutrition Policy (NNP) under Integrated Child Development Services (ICDS) Scheme and if so, the details thereof;
- (b) whether the Union Government has released its estimated share of expenditure during 2015-16 to the State Governments for the provision of Supplementary Nutritious Food for the beneficiaries;
- (c) if so, the details of the amount spent by the State Governments/UTs and amount of share of the Union Government released against it during the said year; and
- (d) the extent of shortage in respect of the amount released for NNP during the said year and the steps proposed to take care of the shortage?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) The Ministry of Women and Child Development is administering Integrated Child Development Services (ICDS) Scheme through State Governments/UT Administrations in the country. Supplementary Nutrition is one of the six services provided under ICDS scheme to the beneficiaries. The revised cost sharing ratio between Centre and State/UTs from the financial year 2015-16 is 50:50 (90:10 for NE and three Himalayan States) and 100% for UTs. Funds are released to the States/UTs for Supplementary Nutrition in above cost sharing ratio on the basis of Annual Programme Implementation Plan (APIP) approved by the Government.
- (b) Yes, Sir.
- (c) Statement indicating State-wise funds released by Gol and expenditure reported by the State so far during 2015-16 for Supplementary Nutrition is at Annex.
- (d) During the year 2015-16, funds for SNP were released on the basis of APIP approval. The shortfall of funds, if any, on actual number of beneficiaries served is adjusted in the subsequent releases on the basis of Statement of Expenditure received

Statement in reply to part (c) of Lok Sabha Unstarred Question No.2233 for 29.7.2016 asked by Shri Brijbhusan Sharan Singh regarding "Release of Central Share under National Nutrition Policy"

State-wise funds released by Gol and Expenditure reported by the State on SNP during 2015-16.

(Rupees in lakh)

| Sl. No | State/UT | Funds Released by Gol for SNP (2015-16) | Total expenditure reported by state on SNP Including central Share (2015-16) |
|--------|-------------------|---|--|
| 1 | 2 | 3 | 4 |
| 1 | Andhra Pradesh | 36298.39 | Not Received |
| 2 | Bihar | 69357.73 | 109147.25 |
| 3 | Chhattisgarh | 32879.98 | Not Received |
| 4 | Goa | 593.45 | 1326.98 |
| 5 | Gujarat | 30058.92 | Not Received |
| 6 | Haryana | 5545.06 | Not Received |
| 7 | Himachal Pradesh | 3707.29 | 5577.20 |
| 8 | Jammu & Kashmir | 4169.34 | Not Received |
| 9 | Jharkhand | 15927.08 | 57446.15 |
| 10 | Karnataka | 59330.30 | 58153.32 |
| 11 | Kerala | 9411.98 | Not Received |
| 12 | Madhya Pradesh | 57366.69 | 116302.08 |
| 13 | Maharashtra | 37690.90 | 51640.38 |
| 14 | Odisha | 37421.34 | 75859.68 |
| 15 | Punjab | 3184.64 | 14497.21 |
| 16 | Rajasthan | 22694.59 | 56404.36 |
| 17 | Tamil Nadu | 27006.20 | 55751.51 |
| 18 | Uttar Pradesh | 203927.22 | 303576.02 |
| 19 | Uttarakhand | 21307.95 | 15265.69 |
| 20 | West Bengal | 42524.56 | Not Received |
| 21 | Telangana | 18292.97 | 38287.36 |
| 22 | A & N Islands | 267.67 | Not Received |
| 23 | Chandigarh | 535.56 | Not Received |
| 24 | Dadra & N Haveli | 62.38 | Not Received |
| 25 | Daman & Diu | 40.24 | Not Received |
| 26 | Lakshadweep | 68.31 | 114.94 |
| 27 | Delhi | 6740.28 | 7551.09 |
| 28 | Puducherry | 340.04 | Not Received |
| 29 | Arunachal Pradesh | 4194.48 | Not Received |
| 30 | Assam | 33637.97 | Not Received |
| 31 | Manipur | 1150.6 | 4620.96 |
| 32 | Meghalaya | 7565.63 | Not Received |
| 33 | Mizoram | 1551.5 | 1751.50 |
| 34 | Nagaland | 1717.06 | 2701.15 |
| 35 | Sikkim | 434.3 | Not Received |
| 36 | Tripura | 7870.18 | Not Received |